

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO21.04.2010
ANSWERED ON

DELAY IN VERIFICATION OF INDIANS HELD ABROAD .

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SHRI SYED AZEEZ PASHA

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether Government is aware that State Governments do not respond promptly to requests from our Embassies on the verification of Indian persons held abroad;
- (b) whether it is a fact that some State Police Departments take six months on an average to send a confirmation of the citizenship of Indian persons held abroad; and
- (c) whether Government is considering calling a meeting of State Home Secretaries to reply by fax and phone and use of other electronic devices?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) :No Sir.

(b):As per information available, nationality verification is generally completed by the State Governments within a time frame of 3 months from the date of receipt of complete information of the references.

(c):There is no such proposal at this stage.